Written Answers

798. SHRI KALYAN ROY:

SHRI U. K. LAKSHMANA GOWDA:

SHRI KRISHNA BAHADUR CHFITRI:

Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

- (a) whether Government's attention has been drawn to the news item which appeared in the Ananda Bazar Patrika of the 5th July, 1976 under the caption "Request to stop the eviction of Refugees" from the Assam Mikir Hills area;
 - (b) if so, what are the details thereof;
- (c) whether it is a fact that the over 12000 erstwhile East Pakistan refugees were residing in the Mikir Hill areas;
- (d) whether they have been given any financial assistance and if so, what are the details thereof:
- (e) whether they have been asked by the Assam Government to leave that area;
- (f) what is the number of such refugees. who have gone to Jalpaiguri district of West Bengal after the ultimatum given by the Assam Government;
- (g) what alternative arrangements have been made by the State Government for these refugees; and
- (h) whether the Central Government propose to probe into the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHA-BILITATION (SHRI G. VENKAT-SWAMY) : (a) to (g) The news item has now been noticed and detailed information called for from the Governments of Assam and West Bengal and will be laid on the Table of the Sabha.

(h) This will depend on the information received in regard to (c) to (g).

Allotment of quarters to lady teachers

to Questions

799. SHRI RAGHBIR SINGH; GILL: Will the Minister of WORKS AND HOUS ING be pleased to state:

- (a) whether it is a fact that Government quarters are allotted to lady teachers working in Government Higher Secondary Schools in Delhi;
- (b) if so, what is the number of quarters allotted to them so far under each type and in each locality;
- (c) what is their priority date at present on waiting list under each type;
- (d) whether any separate pool has been formed far allotment of quarters to lady teachers;
- (e) if so, what is the number under each type; and
- (f) what is the number of quarters proposed to be allotted to lady teachers during the current year 7

THE MINISTER OF WORKS AND HOUSING (SHRI K. RAGHURA-MAIAH): (a) Yes Sir, such allotments from the general pool are made to teachers working in schools within the eligibility zone.

- (b) A statement showing the details is attached. [See Appendix XCVI1, Annexure No. 64].
- (c) to (f) No separate waiting list is maintained for lady teachers as there is no separate pool for them. Lady teachers are given allotments on the basis of their priority from the general waiting lists.

Central assistance to Punjab for relief to ttailstonn rktims

800. SHRI RAGHBIR SINGH GILL Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply to U.Q. 82 given in the Rajya Sabha on the 12th May, 1976 and state the

financial assistance which the Central Government have given to the Punjab Government for disbursement to farmers, affected by recent hail-storm, as relief?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): The request of the Government of Punjab for financial assistance was examined in the light of the recommendations of the Sixth Finance Commission relating to relief in respect of natural calamities. It was not found feasible to give any assistance to the State as the assistance sought by the State was of non-Plan nature.

Grants given to voluntary organisations by Central Sodal Welfare Board

801. SHRI RAGHBIR SINGH GILL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether the Central Social welfare Board gives financial aid to the voluntary organisations engaged in social work;
- (b) if so, what are the names of the organisations in each State which were given assistance during the last three years; yearwise, and for what purpose; and
- (c) what are the conditions laid down for giving such assistance?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM) : (a) Ye«, Sir.

(b) The state-wise and year-wise lists containing the names of voluntary organisations and the amounts of grant given during the years 1972-73, 1973-74 and 1974-75 have been laid on the Table of the Rajya Sabha on 12-8-1976 in fulfilment of the assurance given to Unstarred Question No. 1304 dated 12-3-1975. During the year 1975-76, grants have beer, given

financial assistance which the Central Government have given to the Puniab Government have given to the Puniab Government have given below:—

Programme		No, of Institutions	
1. Plan Period .	•		674
2. One year			3845
3. Mahila Mandal .			427
4. Holiday Camps .			439
5. Condensed Course			251
6. Socio-Economic			326
7. Hostel for Working	Won	ien	45
8. Welfare Extension	Proj	ects	
(Urban) .	٠	-	39
9. Foster Care .			3
10. Pre-School Projects			17
11. Nutrition			3928
			9994

- (c) The conditions for giving grants include:—
 - (i) It should be registered under an appropriate Act or be a regularly constituted branch of a registered welfare organisation.
 - (ii) It should have properly constituted Managing Committee with its powers, duties and responsibilities clearly defined and laid down in a written Constitution.
 - (iii) It is not run for profit to any individual or group of individuals.
 - (iv) It should be open to all citizens of India without any distinction of religion, race, caste or language.
 - (v) Its work should be reported as satisfactory by the State Board concerned.
 - (vi) It should have facilities, resources personnel/managerial skill and experience to initiate the activity for which the grant is required.
 - (vii) It should be in a position to raise such additional funds as may be required to complete the programme.